

ITEM NO.38

COURT NO.9

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) Diary No.37654/2015

DR. BALLABHA DAS SHAH,

Petitioner(s)

VERSUS

STATE OF M.P. THROUGH LAW  
SECRETARY GOVT. OF M.P. BHOPAL  
AND ORS

Respondent(s)

(Office report for directions)

Date : 06/03/2017 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE L. NAGESWARA RAO  
[IN CHAMBERS]

For Petitioner(s) Ms. Hema Sahu, Adv.  
Mr. Rajendra Sahu, Adv.  
Mr. Rishabh Sahu, Adv.  
Mr. C. L. Sahu, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

List the matter before the Hon'ble Court.

(RASHI GUPTA)  
SR.P.A.

(SAROJ KUMARI GAUR)  
COURT MASTER